शिक्षा, समाज कल्याण तथा संस्कृति मंत्री (डा॰ प्रताप चन्द्र चन्द्र): (क) और (ख) संस्थान के कार्य को सुचारू रूप से चलाने की मुनिश्चित करने के लिए सरकार ने विधिवत गठित शासी निकाय की अनुपस्थिति में निदेशक की कार्यावधि 2-3-1977 से बढ़ा-कर 30-6-1977 कर दी है।

t[THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b) To ensure the functioning of the Institute the Government in the absence of a duly constituted Governing Body extended the term of the Director from 2-3-1977 to 30-6-1977.]

संस्कृत रचनाओं का प्रकाशन

179. डा॰ लोकेश चन्द्र: क्या शिक्षा, समाज कल्याण ग्रीर संस्कृति मंत्री यह बताने की कृपा करेंगे कि:

- (क) 1976-77 के वर्ष के दौरान संस्कृत रचनाओं के प्रकाशन के लिये केन्द्रीय सरकार द्वारा कितनी राशि वितरित की गई ; भीर
- (ख) वितरित की गई कुल राणि में से कितनी राणि प्रकाशकों तथा संस्थानों को दी गई?

PUBUCATION OF WORKS IN SANSKRIT

179. DR. LOKESH CHANDRA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) the amount disbursed by the Central Government for publication of works in Sanskrit during the year 1976-77; and
- (b) the amount, out of the total amount disbursed, which was given to publishers and institutions?]

शिक्षा, समाज कल्याण तथा संस्कृति मंत्री
(डा॰ प्रताप चन्द्र चन्द्र) : (क) 1976-77 के दौरान संस्कृत रचनाओं श्रौर संस्कृत से संबंधित रचनाओं के प्रकाशन के लिए सहायता के रूप में रुपए 4.03 लाख की धनराशि खर्च की गई।

(ख) रुपए 3.31 लाख की धन-राणि 23 सस्थानों में श्रीर रुपए 72,000 की धनराणि 13 विशिष्ट लेखकों में वितरित की गईं। प्रकाशकों में कोई धन-राणि वितरित नहीं की गई।

t[THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) A sum of Rs. 4.03 lakhs was spent by way of assistance for publication of works in and connected with Sanskrit language during the year 1976-77.

(b) A sum of Rs. 3.31 lakhs was distributed among 23 institutions and a sum of Rs. 72,000 among 13 individual authors. No amount was distributed to the publishers.]

PRICE OF LAND ALLOTTED TO GROUP HOUSING SOCIETIES IN PRITAM PURA

180. SHRI RAGHBIR SINGH GILL : Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state :

- (a) whether it is a fact that the D.D.A. has allotted land in Pritam Pura Delhi to Group Housing Cooperative Societies;
 - (b) if so, at what price;
- (c) at what price and in which year such land was acquired by the D.D.A. for allotment to Group Housing Societies in Pritam Pura, Delhi and what was the cost of development per sq. yd.;
- (d) whether these Societies are required to earmark land for construction of internal roads and sewerage etc.; if so, what are the details thereof;
- (e) whether it is a fact that the D.D.A. has developed such land before allotment to the Group Housing Societies; and
- (f) at what cost the land allotted to the Societies would be available to the members of the Societies?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHA BILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

t[] Ensglish translation.

(b) At the rate of Rs. 54/- per sq metre (Rs. 45/- per sq yd).

Written Answers

- (c) The land was acquired in the year 1967 and 1969. The rate of compensation was on the basis of classification of land into three categories i.e. Block-A, at the rate of Rs. 1200/- per bigha, Block-B, at the rate of Rs. 800/- per bigha and Block-C, at the rate of Rs. 400/- per bigha by the Land Acquisition Collector. Date of award was 16th February, 1967 and 24th March, 1969.
- (d) Yes, as per zoing regulation of the Master Plan and building bye-laws.
- (e) No, only construction of peripheral roads in Phase-I was done.
- (f) The members are allotted built up flats by the Society at price fixed by them.

CRITERIA FOR ALLOTTING LAND TO GROUP HOUSING SOCIETIES IN PRITAM PURA, DELHI

- 181. SHRI SHYAM LAL YADAV: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:
- (a) the criteria adopted by the Delhi Development Authority for allotting land to Group Housing Societies in Pritam Pura in Delhi and other areas;
- (b) whether the Group Housing Societies are required to earmark plinth area for the construction of flats;
- (c) whether the D.D.A. has issued any instructions to these Group Housing Societies regarding the coverage of area for building purposes and for keeping area for other civic amenities; and
- (d) if so, what are the details thereof? THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHA (SHRI BILITATION SIKANDAR BAKHT): (a) the criteria adopted is the date of registration and full payment towards the cost of land.
 - (b) Yes, Sir.
- (c) and (d) No separate instructions have been issued by the Delhi Develop ment Authority. However, as per provisions of the Master Plan, for Group Housing Schemes 35% of the area is buildable and the remaining 65% has to be utilised for roads, paths, sewerage etc.

ALLOTMENT OF LAND TO GROUP HOUSING SOCEITTES BY THE D.D.A.

to Questions

- 182. SHRI SHYAM LAL YADAV: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:
- (a) whether the D.D.A. has issued any guidelines to the Group Housing Societies which have been allotted land in Pritam Pura in Delhi and other areas in respect of building houses and for maintenance of internal roads, sewerage etc.;
- (b) if so, what are the details thereof; and
- (c) whether the D.D.A. render any as sistance to these Societies for procuring financial loans for constructing houses on the land allotted to them; if so, what are the details thereof?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHA BILITATION (SHRI SIKANDAR BAKHT): (a) No, Sir.

- (b) Does not arise
- (c) No, Sir.

FINANCIAL ASSISTANCE TO GROUP HOUSING SOCIETIES IN DELHI

- 183. SHRI SHYAM LAL YADAV: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:
- (a) the names of Government institutions or agencies which finance the Group Housing Societies in Delhi for construction purposes;
- (b) the extent to which and the conditions on which loans are advanced to these Societies by these institutions?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHA (SHRI BILITATION SIKANDAR BAKHT): (a) (1) Housing and Urban Development Corporation Ltd.

- (2) Delhi Cooperative Housing Finance Society Ltd.
- (b) Housing and Urban Development Corporation Ltd. advances loans to the Registered Cooperative Group Housing Societies all over the country including